

In the National Company Law Tribunal, Jaipur

IB No. 571/ND/2017

UNDER SECTION 7 of IBC, 2016

In the matter of:

Sushant Aneja & Anr. Applicant/Petitioners

VS.

J.D. Aneja Edibles Pvt. Ltd.Respondent

Order delivered on 04.10.2018

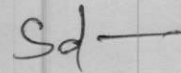
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : None-appeared

ORDER

Learned counsel for the RP seeks for some more time in order to comply with the directions dated 27.09.2018, if required. Let application, if any filed be listed as and when it is filed.



**(R. Varadharajan)
Member (Judicial)**